

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/236(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	UCO BANK VS ANKIT METAL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]  
  
Mr. Avishek Guha, Adv. ] For the Corporate Debtor  
Mr. Ishaan Saha, Adv. ]  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustov De Sarkar, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Heard at length. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

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